

36

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/ BB/2017	-	For Admission	230-232	Think & Learn Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. SATHI. P. JOHN

FOR ALMT Leg of Advocate for petitioner

Counsel for petitioner is present. The matter is listed today for admission. Heard the counsel, He has filed a memo. Counsel requested to order notices to RD, ROC and Income-tax Department and also to order for publication in the Hindu, English Daily, Bangalore Edition and Udayavani, Kannada Daily, Bangalore Edition.

Accordingly, issue notice to RD and ROC and Income-tax Department (Concerned department of Income Tax Department) and further, the petitioner company is directed to make advertisement in the Hindu, English Daily, Bangalore Edition and Udayavani, Kannada Daily, Bangalore Edition, at least 10 days before the date of hearing. The date of hearing is fixed on 17.11.2017.

Registry to prepare notices and the counsel for petitioner is directed to collect the notices and serve them on the concerned authorities and to file proof about service of notices and also about paper advertisement.

List it on 17.11.2017.


MEMBER (J)